

Setting up of CGHS Dispensaries in Orissa

5268. SHRI BHAJAMAN BEHERA:
SHRI ANADI CHARAN DAS:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that there have been a growth of Central and State Government Offices/industries at Bhubaneswar, Cuttack, Dhenkanal Districts and Jaipur Sub Division of Orissa; and

(b) if so, action taken/proposed to be taken to set-up CGHS dispensaries along with the criteria laid down for the same?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) Yes, Sir.

(b) A basic concentration of 7500 or more Central Government employees are required for extension of CGHS facilities to a new city. CGHS facilities will be extended to cities in Orissa after the norm is fulfilled.

Registration of Homoeopaths

5269. SHRI LOKANATH CHOUDHARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether as per provision of Delhi Homoeopathic Act 1956, the homoeopathic Practitioners are required to register themselves with the Board of Homoeopathic System of Medicines and pay requisite fee towards memberships which is renewed every year;

(b) if so, how many such valid members were on register of the Board as on June 15, 1989;

(c) whether it is a fact that elections were held to elect the members of the Board recently;

(d) if so, when and whether many of the practitioners contested and voted had not renewed their membership as per the provision of the Act;

(e) if so, whether Government propose to declare illegal the newly Constituted Board; and

(f) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) to (f). The information is being collected and will be laid on the Table of the Sabha.

Sites to Oustees of Chandigarh

5270. BABA SUCHA SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any scheme to allot sites to the oustees of Chandigarh, Panchqula and Mohali; and

(b) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

[Translation]

Food Processing Industries in Punjab

5271. S. ATINDER PAL SINGH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government have prepared a study report for the Possibilities of

setting up of food processing industries in Punjab;

(b) if so, the details thereof;

(c) the steps being taken by Government to implement the same;

(d) whether Punjab Government has also submitted some proposals therefor;

(e) if so, the details thereof;

(f) whether the Punjab Agriculture University has also conducted any such study and submitted their recommendations to Government;

(g) if so, the details thereof;

(h) the steps taken to implement the report so far; and

(i) if not, the reasons for the same?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). The Ministry of Food Processing Industries have not prepared any study report for setting up food processing industries in Punjab.

(d) to (i). The information is being collected and will be laid on the Table of the House.

[*English*]

Proposal to set up nursing University in Kerala

5272. SHRI T. BASHEER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal to set up a Nursing University in Kerala; and

(b) if so, the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) Government has no such proposal at present.

(b) Question does not arise.

Transfer Posts in CPWD

5273. SHRI M. SELVARASU: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether regular transfer category post of CPWD are sanctioned on All India basis and allocated to different regions of CPWD; and

(b) if so, the steps taken to allocate these posts of Madras Region (Region)?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). The information is being collected and will be laid on the table of the Sabha.

[*Translation*]

Demolition of L.P.G. Godowns by D.D.A.

5274. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Delhi Development Authority has recently received representations in connection with demolition of godowns and showrooms of L.P.G. distributors in eastern part of Delhi;

(b) if so, the details thereof;

(c) whether there is any proposal to allot any land to them; and